

MESSAGE FROM THE LOK SABHA

The Muslim Women (Protection of Rights on Marriage) Bill, 2018

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Muslim Women (Protection of Rights on Marriage) Bill, 2018, as passed by Lok Sabha at its sitting held on the 27th December, 2018."

Sir, I lay a copy of the Bill on the Table.

REPORT OF THE COMMITTEE ON PETITIONS

श्री रामकुमार वर्मा (राजस्थान): महोदय, मैं अनिवासी भारतीयों (एन.आर.आई.) के साथ भारतीय महिलाओं के विवाह के कारण होने वाली समस्याओं के समाधान की प्रार्थना करने वाली याचिका पर एक सौ पचपनवां प्रतिवेदन (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE**

प्रो. राम गोपाल यादव (उत्तर प्रदेश): महोदय, मैं विभाग संबंधित स्वास्थ्य और परिवार कल्याण संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदन (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (i) 111th Report on the Functioning of new AIIMS (Phase-1) under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY);
- (ii) 112th Report on Action Taken by the Government on the recommendations/ observations contained in the One hundred Sixth Report of the Committee on Demands for Grants (2018-19) of the Department of Health and Family Welfare;
- (iii) 113th Report on Action Taken by the Government on the recommendations/ observations contained in the One hundred Seventh Report of the Committee on Demands for Grants (2018-19) of the Department of Health Research; and